PUNJAB VIDHAN SABHA BULLETIN No. 6

Monday, the 8th March, 2021 (From 10.00 A.M to 1.00 P.M.)

1. Questions

Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	03	03	-	22

(b) Unstarred Questions: 18

2. Observation by Hon'ble Speaker

The Hon'ble Speaker made the following observation which was approved by the House:-

"As per the report of the Business Advisory Committee approved by the House during the ongoing session of Punjab Vidhan Sabha the legislative business is to be transacted on 10th March, 2021. Presently, 10 bills have so far been received in the Vidhan Sabha Secretariat from various departments and there is possibility of receiving more bills by the Government. Therefore, keeping in view the legislative business to be presented in the house, if the house approves then the legislative business may also be transacted in the sitting of 9th March, 2021."

3. Official Resolution

The following resolution moved by the Chief Minister, Captain Amarinder Singh was put to the vote of the House and carried unanimously:-

"That this House salutes the indomitable spirit of women in contributing to the progress of the Nation and the world. They have braved various odds, including societal altitudes and discrimination, and cemented their place in society and the country as an invaluable contributor to growth and development. Besides excelling in their role as homemakers, women are also playing their rightful part in charting and steering the course of the nation. They are a binding force for the peaceful coexistence of our society and the country.

This House strongly feels that empowerment of women is both essential and desirable. The progress of our nation would have been much faster had the political, economic and social empowerment of women occurred much earlier. This delay has only raised the height of the glass ceiling, making it much more difficult to scale. But it is to their credit that, against all odds, women are today excelling in all areas be it education, civil services, defence, entrepreneurship, space travel, agriculture or politics.

Chandigarh

This House lauds the decisions of the State Government to provide 50 percent Superintenderic Sabha reservation for women in the Urban Local Bodies and the Panchayati Raj Institutions and 33 percent reservation in State Government employment. This ensures better representation of women in decision-making and contributes to the furtherance of their interests.

Today, on International—Women's Day, this House recognizes the immense contribution of women in making this world a better place to live and resolves to work with dedication towards providing them an ambience of equity, justice and freedom to further empower them to be equal partners in the progress of Punjab and our country and our world as a whole."

While moving the resolution the Chief Minister spoke for 03 minutes.

The following Members took part in the discussion on the Resolution and spoke for the time mentioned against their names:-

1. Smt Aruna Chaudhary, Women and Child Development Minister	09 minutes
2. Smt. Sarvjit Kaur Manuke, Aam Aadmi Party	05 minutes
3. Sardar Kanwar Sandhu, Aam Aadmi Party	01 minute
4. Shri Aman Arora, Aam Aadmi Party	02 minutes

4. Presentation of Budget Estimates for the year 2021-22

The Finance Minister presented the Budget Estimates for the year 2021-22 and while doing so he spoke for 01 hour 46 minutes.

5. Walk Out

- a) All the Members of Aam Aadmi Party present in the House except Sardar Pirmal Singh Dhaula, Sardar Sukhpal Singh Khaira, Sardar Nazar Singh Manshahia, Sardar Kanwar Sandhu and Sardar Jagdev Singh Kamalu staged a walk out from the House while raising anti-government slogans in protest against the Budget being presented by the Finance Minister.
- b) Two Members of the Shiromani Akali Dal Party present in the House Sardar Dilraj Singh Bhunder and Sardar Lakhbir Singh Lodhinangal staged a walkout from the House while raising anti-government slogans in protest against the Budget being presented by the Finance Minister.

6. Announcement by the Hon'ble Speaker regarding the suspension of Shiromani Akali Dal Members revoked

The Hon'ble Speaker by acknowledging the sentiments of the House made an announcement to revoke the suspension of Shiromani Akali Dal Members suspended from the services of the House on 05.03.2021.

The House, then adjourned till 10.00 A.M. on Tuesday, the 9th March, 2021.

CHANDIGARH: THE 8th MARCH, 2021 SHASHI LAKHANPAL MISHRA, SECRETARY.

Superintendent

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